

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 290
CP-157/73(4)/ND/2020

IN THE MATTER OF:

M/s. Electrotherm (India) Limited. ... Applicant/Petitioner
Versus

M/s. ET Infra Delevelopers Private Limited. ... Respondent

Under Section: 241-242

Order delivered on 15.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

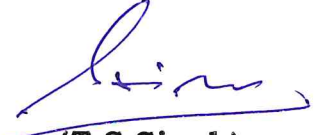
SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

Renotify on 18th August 2021.


(T.S.Singh)
Court Officer